NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

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C.P.No.156/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company	Sushil Kumar GaneriwalaVersus-Bengal Brahmaputra Developers Pvt. Ltd. & Ors		
Under Section	397/398		
No. Represent	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	Lumar Tripathi of Adocore umar Eupta)		JKA/. 22/11/17
@ CS. ROHIT	KUMAR KESHRI (Pes)		Robit Wishel 241117
1. SWAPNA	CHOUBEY	ADV) Responde	M' 11/2012
		ORDER 22	1'

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

3d

(Jinan K.R.) Member (J) 8d

(V.P.Singh) Member (J)